

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 43 OF 2016

Dated: 29th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Tata Power Renewable Energy Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Anchal Arora for R-1

Mr. M.Y. Deshmukh
Mr. S.D. Sharma for R-2

ORDER

At the request of learned counsel for respondent No.2 the matter is
adjourned to **14.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**